

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

DFR No. 595 of 2019

Dated : 1st October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

North Bihar Power Distribution Company Ltd. ... Appellant(s)

Versus

Bihar Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Nishant Kumar

Counsel for the Respondent(s) :

ORDER
(ON BEING MENTIONED)

Applicant/Appellant Seeks time.

Finally, another three weeks' time is granted to cure the defects failing which appeal shall stand dismissed without reference to Bench.

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson